

surveys conducted in 202 cases (01.04.2017 to 31.05.2017) led to detection of ₹ 150 crore as undisclosed income.

The Department has also launched 'Operation Clean Money' on 31st January, 2017 with the mission to "create a tax compliant society through a fair, transparent and non-intrusive tax administration where every Indian takes pride in paying taxes". Broad outcome of the operation so far is as under:—

- (i) About 18 lakh persons whose cash transactions did not appear in line with their tax profile were identified and approached through email/sms.
- (ii) More than 9.27 lakh responses were received giving information on 13.33 lakh accounts involving cash deposits of around ₹2.89 lakh crore. Out of this record number of 5.27 lakh responses were received in the first 12 days of the operation.
- (iii) Advance data analytics tools were deployed which further identified 5.56 lakhs new cases and about 1 lakh those cases in which either partial or no response was received in the earlier phase. Besides, about 200 high risk clusters of persons were identified for appropriate action.

#### **Number of income tax payers after demonetisation**

†1836. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the number of income tax payers has increased after demonetisation, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the real objective of demonetisation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir. The number of income tax payers has increased after demonetisation. During the period of 09.11.2016 to 31.03.2017, 1.96 crore returns were filed as compared to 1.63 crore returns filed during corresponding period of FY 2015-16 and 1.23 crore returns filed during corresponding period of FY 2014-15.

- (b) Does not arise in view of reply to point (a) above.

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†Original notice of the question was received in Hindi.

(c) Demonetisation seeks to create a new 'normal' wherein the GDP would be bigger, cleaner and real. This exercise is a part of Government's resolve to eliminate corruption, black money, counterfeit currency and terror funding.

**CAG report on irregularities in utilisation of fund in Manipur**

1837. SHRI K. BHABANANDA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether CAG conducts regular audits and scrutinies of the different departments of Manipur;

(b) the details of reports of CAG for the State during the last ten years; and

(c) the details of irregularities and adverse observations especially on the utilisations of funds received as Central financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) Yes, Sir. The Accountant General (Audit), Manipur conducts regular audits and scrutiny of different departments of the Government of Manipur.

(b) and (c) The information is available in public domain at <http://agmpr.cag.gov.in/audreports.htm>

**Introduction of Meetei/Meitei Mayek script of Manipur in currencies**

1838. SHRI K. BHABANANDA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Meetei/Meitei Mayek script is not in the currencies of the country, if so, reasons therefor;

(b) the steps being taken to include the script in currencies;

(c) whether it is a fact that Manipuri Language in Meetei/Meitei Mayek (script) is taught in schools and colleges and whether in view of it, Government would introduce the script in the currencies of the country; and

(d) the details of reasons for not including the script in the currencies even though the language was included in Eighth Schedule of the Constitution in 1992?